

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 36137/2015

ARJUN

Petitioner(s)

VERSUS

VENUVAN COOPERATIVE HOUSING SOCIETY LTD. AND ANR. & ANR.

Respondent(s)

Date : 08-11-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Mr. Siddhesh Kotwal, Adv.
Ms. Shreya Bhatnagar, Adv.
Ms. Astha Sharma, Adv.

Ms. Astha Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.1 but no one has entered appearance on his behalf.

It is contended by Id. Counsel for the respondent No.2 that he has received the copies of the pleadings from the learned counsel for the petitioner last week. He seeks and is given four weeks time to file the counter affidavit.

List again on 5.1.2018.

SANJAY PARIHAR
Registrar